




NO. NGT(PB)/03/2014/JUDICIAL-1/ 628

Dated : 30.05.2017

OFFICE ORDER

In exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, the arrangement of Benches and allocation of business of judicial work is made as under :

Sr. No.	Name of the Hon'ble Members	From	To	W.E.F.
1.	Hon'ble Mr. Ranjan Chatterjee, Expert Member, WZB, Pune	WZB at Pune	NGT, PB at New Delhi	01.06.2017 until further order.
2.	Hon'ble Dr. Ajay A. Deshpande, Expert Member, PB, New Delhi	PB at New Delhi	WZB at Pune	01.06.2017 until further order.


CHAIRPERSON
National Green Tribunal

To,

1. Hon'ble Mr. Ranjan Chatterjee, Expert Member, WZB, Pune
2. Hon'ble Dr. Ajay A. Deshpande, Expert Member, PB, New Delhi

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. Registrar, NGT Western Zone Bench at Pune
3. PA to Hon'ble Members
4. PS to Registrar General
5. PA to Dy. Registrar
6. DCA, NGT, PB
7. Consultant (Admin.)
8. Incharge (Protocol Section)
9. S.O. (G.A.)
10. Assistant Registrar, Filing Counter
11. Assistant Registrar (Judicial-2)
12. Consultant (Judicial-1)
13. Court Master of Court No. 1 & 2
14. Bar Association of NGT
15. Website of NGT
16. Notice Board